

SHRI K. P. UNNIKRISHNAN:
I want a ruling on this.

MR. SPEAKER: I will consider and give the ruling. There are certain matters I must go into.

12.08 hrs.

RE. WRONG REPORTING OF PROCEEDINGS BY THE TIMES OF INDIA

SHRI VASANT SATHE (Akola): Mr. Speaker, Sir, the other day, on the 19th, you remember, there were certain points of Order. Interruptions and all that. And, I was requesting you that you should give a ruling on the Point of Order.

Sir, I have gone through the proceedings where you have made certain observations. This is at page 1995. It reads like this:—

Mr. Jyotirmoy Bosu said something. There were interruptions. Then you say this:

"MR. SPEAKER: I cannot be dictated by anybody. In the case of an adjournment motion, it is upto the speaker to reject it. I am in possession of full facts."

Then, Sir, Mr. Jyotirmoy Bosu again, who says:

"SHRI JYOTIRMOY BOSU: I will give the facts." Then you say this, Sir:

"MR. SPEAKER: You cannot dictate to the Speaker. There should be an orderly House. I am on the ground that investigation is still going on."

Then, Shri Jyotirmoy Bosu again who says:

"SHRI JYOTIRMOY BOSU: You are not acting impartially."

And then you say, Sir:

"MR. SPEAKER: Everybody thinks, when it goes against him, the Speaker is not impartial...."

Now, this thing was going on. And then, Sir, at one stage, you said:—

"Do not record anything."

Then, certain things have been expunged.

Then again, Sir, you said this:

"MR. SPEAKER: Let me make it plain to the Hon. Members that no threat will deter me. I have said that I will certainly go according to the rules, according to my interpretation, subject to any resolution in the House. Therefore, there is no use making a threat. I am selecting Calling Attention Notices."

Now, Sir, unfortunately, what happened was this:

Normally I do not take any exception to what appears in the newspapers. They are free to write what they like,—whether it is favourable or otherwise, it is perfectly all right.

But, Sir, it was really very unkind on the part of the Correspondent of the Times of India to say like this. The next day, on the 20th, in the issue dated the 20th, of the Times of India, their Special Correspondent, reporting on this, said:

"At one stage, the Speaker, Mr. K. S. Hegde, had to remind Mr. Sathe that he should refrain from making threats in the House."

Sir, I have read out this to you. You had never said like this. (a) I had not given any threat. (b) You had no occasion to remind me.

SHRI JYOTIRMOY BOSU: It is a matter of goodwill.

SHRI VASANT SATHE: Therefore, this is really incorrect. I do not want to bring a privilege motion on this though it is a case of clear breach of privilege—misreporting and making an aspersion against a member. You were also wrongly reported.

I hope you will make an observation that the Times of India should correct itself and the Special Correspondent. I will be satisfied.

MR. SPEAKER: Mr. Sathe, you are right. I think the reporting is wrong and the paper should correct itself.

SHRI JYOTIRMOY BOSU: They are not magicians, the gentlemen sitting upstairs. We, ten of us, go on talking at the same time, to spot the right person and reflect in the report is a difficult thing. (Interruptions) Therefore, it happens. I just consider that it is an impossible thing. (Interruptions)

MR. SPEAKER: Now, Papers Laid on the Table. Shri Satish Agrawal.